

SPECIAL BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/167(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | INCOME TAX OFFICER VS SKYRISE INFRASTRUCTURE LIMITED REGISTER AT REGISTRAR OF COMPANIES WB |
| UNDER SECTION | SEC 252 (1) - BY GOVERNMENT BODY |

Appearances (via video conferencing/physically)

For ITO

For Rahul Sarkar, Adv.

ORDER

1. Ld. Counsel for the Income Tax Officer present. None for the RoC, WB.
2. This matter is adjourned to **10.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**